

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD**

ORIGINAL APPLICATION NO. 585 of 2006.

Allahabad, this the 12th day of February, 2008

Hon'ble Mr. Justice Khem Karan, Vice-Chairman

Smt. Geeta Shukla,  
W/o Rajput Shukla,  
R/o Village Nath Nagar,  
Post Ganpatganj Bazar,  
Nath Nagar,  
District Sant Kabir Nagar.

...Applicant.

(By Advocate : Shri Ashish Mishra)

Versus

1. Union of India through the General Manager, N.E. R. Gorakhpur.
2. North Eastern Railway, Gorakhpur Depo through Senior Personal Officer.
3. Shyam Narayan Shukla S/o Rajpat Shukla, R/o Nath Nagar, P.O. Ganpatganj, Distt. Sant Kabir Nagar.

...Respondents.

(By Advocate : Shri P.N. Rai)

O R D E R

The applicant Smt. Geeta Shukla claims herself to be widow of Late Shri Rajpat Shukla, who was in service of the respondents. Shri Rajpat Shukla was declared medically unfit for service. Thereupon the applicant put her claim, for appointment in terms of Master Circular dated 12.12.1990 (Annexure-2 to the reply). Pleadings reveal that one Shyam Narayan Shukla, son of Late Shri Rajpat Shukla also came forward for such appointment. The respondents have not passed any orders rejecting or accepting the claim of the applicant or Shri Shyam Narayan Shukla. The Tribunal is of the view that the respondents should consider the case of the applicant in

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accordance with the relevant instructions contained in the said circular or in any other circular or order and should not keep the matter pending with them.

2. So, this OA is finally disposed of with a direction to respondent No.2 to consider the case of the applicant for compassionate appointment in accordance with the instructions contained in the said circular dated 12.12.1990 or in accordance with any other instructions on the subject, within a period of four months from the date a certified copy of this order is produced before him. It will be free to decide as to whether the applicant is entitled to such appointment or Shyam Narayan Shukla.

No order as to costs.

12.2.08

Vice-Chairman

RKM/